

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 155/252/PB/2018

In the matter of:

Sunshine Textiles Pvt. Ltd. ... Appellant
Vs.
Registrar of Companies ...Respondent

SECTION: Under Section 252

Order delivered on 15.05.2018

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

For Appellant
For Respondent
For Stng. Counsel

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Mr. Shobhit Srivastava, Deputy ROC
Mr. Rajat Nagar for Lakshmi
Gurung(Standing Counsel)

ORDER

None appears for the appellant. The Ld. Counsel for the Income-tax states that they have filed their response. ROC has already filed their response. List for arguments on 6th June, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**